

IN THE HIGH COURT OF JUDICATURE AT PATNA
Letters Patent Appeal No.305 of 2026
In
Civil Writ Jurisdiction Case No.8108 of 2024

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The Hon'ble Patna High Court, Patna through its Registrar General & Anr. Appellant/s

Versus

Ranjeet Kumar & Ors. Respondent/s

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Appearance :
For the Appellant/s : Mr.Piyush Lall, Advocate.
For the Respondent/s : Mr. Binod Kumar Singh, Advocate.

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CORAM: HONOURABLE THE ACTING CHIEF JUSTICE
and
HONOURABLE MR. JUSTICE RAJESH KUMAR VERMA
ORAL ORDER

(Per: HONOURABLE THE ACTING CHIEF JUSTICE)

4 27-07-2026 **Re.: I.A. No. 01 of 2026:**

The aforesaid interlocutory application has been pressed
for condoning the delay of 59 days in preferring this appeal.

2. For the reasons stated in the interlocutory application,
the delay is condoned.

3. Interlocutory Application No. 01/2026 stands allowed.

Re.: L.P.A.No. 305 of 2026

4. List this case along with LPA No. 650 of 2026 on
12.08.2026.

(Sudhir Singh, ACJ)

(Rajesh Kumar Verma, J)

Sujit/Nitesh

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